

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1269

ANSWERED ON:23.11.2016

Uniform Civil Code

Ahamed Shri E.; Dhruvanarayana Shri Rangaswamy; Jaiswal Dr. Sanjay; Kumar Shri Ashwini; Roy Prof. Saugata; Singh Deo Shri Kalikesh Narayan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has submitted its report on Uniform Civil Code and if so, the details thereof and the response of the Government thereto;
- (b) the details of the discussions held with various stakeholders/ organisations;
- (c) whether different communities and organizations have opposed the move of the Government; and
- (d) if so, the ground of their opposition and the steps taken by the Government in this regard?

Answer

A N S W E R

MINISTER OF STATE FOR LAW AND JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY

(SHRI P.P. CHAUDHARY)

- (a) No, Madam.
- (b) to (d) Does not arise.